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IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI DATED 19-04-2021

MORNING SESSION

SL. No.	CASE NO.		STAGE
1	O.S.	917/2006	Await suit summons
2	O.S.	373/2008	Summons
3	O.S.	647/2008	Await suit summons
4	O.S.	228/2010	Summons
5	O.S.	333/2014	Summons
6	O.S.	358/2015	Await suit summons
7	O.S.	815/2016	Summons
8	O.S.	733/2018	Summons
9	O.S.	758/2018	Await suit summons
10	O.S.	339/2019	Summons
11	O.S.	377/2007	Notice
12	O.S.	568/2007	Notice
13	O.S.	338/2008	Notice
14	O.S.	491/2008	Notice
15	L.A.C.	4/2008	Notice
16	O.S.	780/2008	Notice
17	L.A.C.	4/2014	Notice
18	O.S.	138/2014	Notice
19	O.S.	258/2014	Notice
20	O.S.	191/2015	Notice
21	O.S.	563/2016	Re-issue summons
22	O.S.	802/2016	Notice
23	O.S.	660/2018	Re-issue summons
24	Ex.	22/2018	Notice
25	O.S.	751/2018	Re-issue summons
26	O.S.	16/2019	Notice
27	O.S.	322/2007	Steps
28	O.S.	482/2008	Steps
29	O.S.	699/2008	Steps
30	O.S.	73/2011	Steps
31	O.S.	176/2012	Steps
32	O.S.	106/2015	Steps
33	O.S.	464/2015	Steps
34	O.S.	775/2016	Steps
35	O.S.	35/2009	Appearance of party
36	O.S.	637/2007	Amendment
37	O.S.	539/2008	Amendment
38	O.S.	313/2010	Amendment
39	O.S.	753/2007	Objections
40	O.S.	848/2008	Objections

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41	F.D.P.	3/2012	Objections
42	O.S.	545/2012	Objections
43	O.S.	479/2017	Objections
44	O.S.	240/2019	Objections
45	O.S.	602/2008	Addl. Written statement
46	O.S.	77/2012	Addl. Written statement
47	O.S.	738/2006	Hearing
48	O.S.	349/2007	Hearing
49	O.S.	406/2007	Hearing
50	O.S.	486/2015	Hearing
51	O.S.	95/2019	Objections
52	L.A.C.	101/2006	Evidence
53	L.A.C.	106/2006	Evidence
54	O.S.	612/2006	Evidence
55	O.S.	205/2007	Evidence
56	O.S.	337/2007	Evidence
57	O.S.	758/2007	Evidence
58	O.S.	889/2007	Evidence
59	O.S.	381/2008	Further evidence
60	O.S.	470/2008	Evidence
61	O.S.	581/2008	Evidence
62	O.S.	752/2008	Evidence
63	O.S.	804/2008	Evidence
64	O.S.	882/2008	Evidence
65	O.S.	295/2009	Further evidence
66	O.S.	151/2011	Evidence
67	O.S.	154/2011	Evidence
68	O.S.	15/2012	Evidence
69	O.S.	23/2012	Evidence
70	O.S.	36/2012	Evidence
71	O.S.	78/2012	Evidence
72	O.S.	567/2012	Evidence
73	O.S.	180/2014	Evidence
74	O.S.	185/2014	Evidence
75	O.S.	85/2015	Evidence
76	O.S.	281/2015	Evidence
77	O.S.	443/2015	Evidence
78	O.S.	601/2016	Evidence
79	O.S.	679/2016	Evidence
80	O.S.	709/2016	Evidence
81	O.S.	357/2017	Evidence
82	O.S.	1009/2019	Evidence
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89	O.S.	699/2006	Arguments
90	O.S.	401/2007	Arguments
91	O.S.	23/2008	Arguments
92	Misc.	4/2015	Arguments
93	O.S.	784/2016	Arguments
94	O.S.	819/2016	Arguments
95	O.S.	649/2018	Arguments
96	O.S.	208/2015	Orders
97	O.S.	701/2018	Orders
98	M.C.	59/2020	Judgment
99	P & Sc.	1/2021	Judgment
100	L.A.C.	30/2006	Call on
101	L.A.C.	59/2006	Call on
102	L.A.C.	66/2006	Call on
103	O.S.	469/2007	Await notice
104	O.S.	554/2008	Call on
105	O.S.	582/2008	Await notice
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107	O.S.	126/2014	Call on
108	O.S.	348/2015	Call on
109	O.S.	705/2016	Call on
110	O.S.	122/2019	Call on
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112	O.S.	206/2019	Call on
113	O.S.	301/2019	Call on
114	O.S.	1002/2019	Call on

AFTERNOON SESSION

1	O.S.	20/2020	Summons
2	O.S.	538/2020	Await suit summons
3	O.S.	724/2020	Await suit summons
4	O.S.	771/2020	Await suit summons
5	O.S.	139/2021	Summons
6	O.S.	50/2020	Re-issue summons
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10	O.S.	52/2020	Objections
11	O.S.	53/2020	Objections
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21	O.S.	825/2020	Hearing
22	O.S.	140/2011	Issues
23	O.S.	541/2012	Issues
24	O.S.	152/2013	Issues
25	O.S.	366/2013	Issues
26	O.S.	572/2016	Issues
27	O.S.	335/2017	Issues
28	O.S.	204/2018	Issues

**Prl. Senior Civil Judge & JMFC,
Devanahalli.**